

**GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT**

LOK SABHA
UN-STARRED QUESTION No. 3658
TO BE ANSWERED ON 13.03.2026

IMPLEMENTATION OF PMMV YOJANA

†3658 SHRI HARISH CHANDRA MEENA :

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of the beneficiaries registered and the amount sanctioned, actually disbursed under the Pradhan Mantri Matru Vandana Yojana (PMMVY) from the year 2019-20 in Tonk and Sawai Modhopur districts of Rajasthan, year-wise;
- (b) the details of the cases pending wherein payment has not been made due to Aadhaar/Account Verification, Banking/Technical reasons/administrative reasons in the said districts during the said period;
- (c) whether the Government has put in place any special monitoring mechanism/IT-based tracking system for the effective implementation of the scheme, time-bound payment and grievance redressal, if so, the details thereof; and
- (d) whether the Government is considering to implement any special action plan to increase the coverage of the said scheme through public awareness campaigns, if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANNPURNA DEVI)

- (a) Details of beneficiaries enrolled, paid and amount disbursed under PMMVY in Tonk and Sawai Madhopur districts of Rajasthan, since FY 2019-20 is given below:

Year	Tonk			Sawai Madhopur		
	Beneficiaries enrolled	Beneficiaries paid ^	Amount disbursed (₹ in cr.)	Beneficiaries enrolled	Beneficiaries paid ^	Amount disbursed (₹ in cr.)
2019-20	9,152	8,879	4.21	6,671	5,531	2.58
2020-21	8,830	9,266	4.07	5,509	6,109	2.66
2021-22	9,327	8,831	3.84	7,187	6,953	3.03
2022-23	8,941	9,372	3.99	7,995	8,460	3.61

2023-24	9,112	3,848	1.45	10,308	4,794	1.93
2024-25	9,262	25,046	7.71	8,345	20,756	7.06
2025-26*	7,311	11,307	3.42	7,797	10,028	3.22

**As on 10.03.2026*

^May include beneficiaries registered in previous Financial Years.

(b) The number of cases where payment is pending due to Aadhar Verification and Banking/Technical reasons in the said districts, as on 10.03.2026, is as under:

District	Beneficiaries Without Aadhaar or Aadhaar is not Authenticated	Beneficiaries Not mapped with NPCI (National Payments Corporation of India)	Beneficiaries without Aadhaar based biometric authentication
Tonk	131	855	548
Sawai Madhopur	102	1,067	920

(c) & (d) The Government has taken numerous steps for ensuring special monitoring and establishment of an IT based tracking system for the effective implementation of PMMVY. Some of these are as under:

- i. New portal for PMMVY, which is completely paperless, was launched in March 2023. As per earlier Guideline, physical forms were required to be filled and uploaded in the earlier PMMVY-CAS portal for onward process. In new system, physical application forms have been eliminated and complete online solution has been given.
- ii. Payments are through Aadhaar Bridge Payment System [ABPS] as PMMVY portal is enabled for Aadhaar-based biometric verification (by means of facial recognition) to confirm identity details of the applicants.
- iii. All the mandatory provisions like Aadhaar verification, DBT enablement of bank account etc. are checked at the time of registration for faster processing.
- iv. Search and Track Status for all enrolled beneficiaries to check the approval and payment status of their applications.
- v. Grievance Lodging and status module for all citizens to lodge any PMMVY related grievance. The Module directly sends the grievance to the implementing authorities thus saving time and leads to swifter resolution.
- vi. PMMVY toll-free and multi lingual helpline (1515) is available for PMMVY related enquiries and grievances. For transparency purposes, the Applicants/ beneficiaries receive SMS in one of the 12 languages at different stages such as registration of application, rejection of registration, payment etc.
- vii. PMMVY Portal is LGD complaint till AWC level. LGD Seeding is introduced up to State/District/Block/ Village/GP/Ward level.
- viii. Open API allows the freedom to share data with other Central and State Ministry/Department.
- ix. MIS Data can be generated at State/ District/ Block/ Village/ Ward/ Project/ Sector/ Anganwadi level for detailed monitoring/ analysis.
- x. PMMVY will be used by Anganwadi/ ASHA workers for data centric operations and viewing reports.

- xi. Available database of the PW&LM from Poshan Tracker is used to create a “Due List” of potential beneficiaries on PMMVY Portal accessible at AWW/ASHA level.

Further, in order to increase the coverage of the scheme, the Ministry runs special campaign for registration of eligible beneficiaries in all the States and UTs under PMMVY on a periodic basis. At field functionary level, various Information, Education and Communication (IEC) and Behaviour Change Communication (BCC) activities such as Prabhat Pheri, Nukkad Natak, Newspaper Advertisements, Airing Radio Jingles, Selfie Campaign, Door to Door Campaign, Community Programmes are conducted.
